

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 27.05.2022 (FRIDAY)

COURT-IV (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 329 of 2020	Asset Reconstruction Company (India) Ltd. Vs. Digjam Ltd. Through Sunil Kumar Agarwal Resolution Professional	Bishwajit Dubey	

### For Hearing

2.	Comp. App. (AT) (Ins) No. 446 of 2020	Moser Baer Karamchari Union Vs. Moser Baer Solar Ltd.	Shriya Maini	Arvind Garg Kamal Mehta-R1
3.	Comp. App. (AT) (Ins) No. 477 of 2020	Rahul Kumawat Vs. Bank of India & Anr.	Sanyat Lodha	Rajat Lohia-R1 Rahul Parasram Puria Keith Varghese-R2

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 409 of 2022 & I.A. No. 1532 of 2022	Harsh Kilachand Vs. Bank of Baroda & Anr.	Pulkit Deora	
5.	Comp. App. (AT) (Ins) No. 443 of 2022	Surender Modi Suspended Director of J. R. Modi Associates Ltd. Vs. Kaliber Associates Pvt. Ltd. Through Its Liquidator Mohan Lal Jain & Anr.	Lokesh Mishra	Anirban Bhattacharya-R1 Nipun Gautam Rajiv Bajaj-R2
6.	Comp. App. (AT) (Ins) No. 523 of 2022	Surendra Modi Suspended Director of J. R. Modi Associates Ltd. Vs. Mohan Lal Jain Liquidator of Kaliber Associates Ltd. & Anr.	Lokesh Mishra	Anirban Bhattacharya Dhruv Sachdeva-R1 Nipun Gautam Rajiv Bajaj-R2

7.	Comp. App. (AT) (Ins) No. 447 of 2022	Shree Kedarnath Sugar and Agro Products Ltd. Vs. Karnataka Power Transmission Corporation Ltd. & Ors.	Rony O John	
8.	Comp. App. (AT) (Ins) No. 480 of 2022	Shrinathji Trading Company Vs. Sanwaria Consumer Ltd. & Anr.	Neha Gupta	Gautam Mittal Manish Jain

**For Directions - to Settle Date**

9.	Comp. App. (AT) (Ins) No. 247 of 2020	Rajendra Mulchand Varma & Ors. Vs. Aurangabad Gymkhana Club Pvt Ltd & Ors.	Gaurav Agrawal	Yash Anand
10.	Comp. App. (AT) (Ins) No. 359 of 2020	Rajendra Mulchand Verma & Ors. Vs. K. L. J. Resources Ltd. & Anr.	Gaurav Agrawal	Yash Anand

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**By order of Hon'ble Chairperson  
-sd/-  
Registrar**